

Supply of Kerosene Oil to Madhya Pradesh

purpose Distribution Points will be appointed in 1982;

3978. DR. VASANT KUMAR PANDIT : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(e) whether new Multipurpose Distribution Points would be opened in the backward areas of Rajgarh, Guna, and Vidisha Districts of M.P. in 1982, if so, the details thereof; and

(a) what was the total demand by M. P. Government for supply of kerosene oil during the years 1980, 1981 and 1982 and the supplies made during the last two years and expected to be made in 1982;

(f) whether it is a Government's policy that kerosene Agencies/Multi-purpose Distribution Points would be given on first priority to cooperatives than to individuals?

(b) whether the kerosene supplies to M. P. are much less in comparison to its population, area and number of backward regions;

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) The Government of Madhya Pradesh have broadly been indicating that the requirement of kerosene for the State is 20,000 tonnes per month. The allocation and sales of kerosene during the years 1980 and 1981 as also for part of the year 1982 in respect of Madhya Pradesh are given below :

(c) whether the demand for kerosene has suddenly increased in Madhya Pradesh due to constant failure to power;

(d) how many agencies and Multipurpose Distribution Points are operating in M. P. as supply points and how many new agents or Multi-

Figures in metric tonnes

Allocation	1980		1981		1982	
	Allocation	Sales	Allocation	Sales	Allocation (Jan. to Oct. '82)	Sales (Jan. to June '82)
1,92,676	1,76,907	2,07,160	2,03,814	1,76,300	1,06,224	

The kerosene allocations for November and December, 1982 have not yet been finalised.

(c) The Government of Madhya Pradesh have stated that power failure is an important factor responsible for the increase in the demand for kerosene.

(b) Allocation of kerosene is made keeping in view various factors such as historical sales, seasonal variations in requirements, product availability, movement capacity, etc. and not on the basis of population, area or the backwardness of certain regions of a State. Historical sales depend greatly on availability of alternate fuels.

(d) As on 1-1-1982, there were 300 kerosene/light diesel oil agencies, and 39 multipurpose distribution centres (MPDCs) in Madhya Pradesh. During 1982-83, as per their tentative plans, the oil companies have proposed to open 25 new kerosene/light diesel oil agencies in the State.

(e) No, Sir.

(f) There is no preference for the cooperative societies in the matter of award of kerosene agencies.

Import of "Salbutamol"

3979. DR. VASANT KUMAR PANDIT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the essential life saving Drug "Salbutamol" is being imported in India, if so, the quantity imported and the foreign exchange involved in each of the last five years;

(b) whether CIPLA Limited is the only monopoly producer of Salbutamol in India; if so, its production, its cost of production and the sale price of Salbutamol in each of the last five years;

(c) whether a letter of intent to produce this drug was given to Glaxo Limited in 1974, if so, has it been converted into an Industrial licence, if not, the reasons therefor; and

(d) whether the inordinate delay in taking a final decision has resulted into avoidable drain of foreign exchange during the last seven years, with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Yes, Sir. Details of quantity of Salbutamol imported during the past five years and c. i. f. price of imports are given below:

Year	Quantity imported (kgs.)	c. i. f. value of imports (Rs. lakhs)
1976-77	155.23	13.17
1977-78	103.3	7.72
1978-79	273.548	16.17
1979-80	362.6	20.40
1980-81	406.50	21.69

(b) Bulk Drug Salbutamol is being produced in the country by M/s. CIPLA and M/s. Fairdeal Corporation India Limited. The drug is, however, formulated by a number of other units besides the two bulk producers. M/s. CIPLA declared the price of Salbutamol at Rs. 35000.00 per kg, under para 5 of the Drugs (Prices Control) Order, 1970. This price is yet to be revised. The available production data of Salbutamol for the last four years is as follow:—

Year	Production (kgs.)
1978	109.00
1979	156.00
1980-81	350.00
1981-82	540.00

The B.I.C.P. have not yet been able to study the cost of production of M/s. CIPLA but in their Cost Audit Report for the year ending October, 1980 M/s. CIPLA have claimed a cost of production of Rs. 27432.39 per kg. for production from basic stages.

(c) M/s. Glaxo was granted a Letter of Intent for the manufacture of 100 kgs. of Salbutamol in 1974. The Letter of Intent so granted has been treated as lapsed due to the reasons that (i) the company's acceptance of the conditions stipulated in the Letter of Intent was belated; and (ii) the location proposed for the manufacture was contrary to the Government's location policy.

(d) No, Sir.

Promotion of Transmission Executives

3980. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) is it a fact that transmission executives are working as Station